

CENTRAL ADMINISTRATIVE TRIBUNAL, CALCUTTA BENCH KOLKATA

CPC 250/00039/2016 O.A. 350/01186/2014

Date 02-08-2016

Present:

Hon'ble Mr Justice Vishnu Chandra Gupta, Judicial Member

Hon'ble Ms Jaya Das Gupta, Administrative Member

Rajesh Kumar Yadav

.....Applicant

-Vs-

A.K.Goyel & Another

.....Respondents

For the petitioner

: Mr P.C.Das, Counsel

For the respondents

: Mr B.P. Manna, Counsel

ORDER

JUSTICE V. C. GUPTA, JM:

Compliance report has been brought on record, which has been seen by the learned counsel for the applicant. He is satisfied with the compliance report, as the medical examination has already been conducted and the applicant's empanelment is under consideration.

Recording the above facts CPC is dropped. Notices, if issued stand discharged.

(Jaya Das Gupta) Administrative Member (Justice V.C.Gupta)
Judicial Member